

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 134 OF 2018 &  
IA NO. 595 OF 2018 & IA No. 1268 of 2019**

**Dated: 12<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**GSPL India Transco Limited**

**.... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Piyush Joshi  
Ms. Sumiti Yadava

Counsel for the Respondent(s)

:

Mr. Utkarsh Sharma for PNGRB

**ORDER**

IA for additional documents shall be heard along with the main appeal. List the matter on **23.08.2019.**

**(B.N. Talukdar)  
Technical Member (P&NG)**

*Bn/kt*

**(Justice Manjula Chellur)  
Chairperson**